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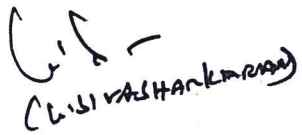


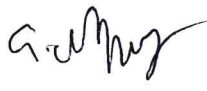

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER : IA/114/2017
IN
PETITION NUMBER : TCA/11/2016
NAME OF THE PETITIONER(S) : N. Shankaranarayan
NAME OF THE RESPONDENT(S) : Aruna Theatres & Enterprises (Private) Limited and others
UNDER SECTION : 397/398


S.No.	Name (in Capital)	Represented by	Signature
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- | | | |
|--|--|---|
| 1) M/s. G. Sivashankaran & S. Sathyanarayanan. | Counsel for R ₂ | 
(G. Sivashankaran) |
| 2) Deepa Mariappan
for Adv. D. Shanmugam | Counsel for R ₁₄ in IA 114/17/
R ₁₅ in TCA 11/16. | Deepa |
| 3) C. Uma Shankar | Counsel for R ₁ and R ₁₈ |  |
| 4) R. RAJESH | Counsel for R ₂₁ & R ₂₃ |  |
| 5) KRAMESAN
G.V. MOHAN KOMAR | Counsel for Respondent no. 4 |  |
| 6) A.K. Raghavulu | Counsel for Respondent 6 / Applicant |  |

ORDER

Mr. A.K. Raghavalu, Counsel for Applicant / R-6 present. Mr. C. Umashankar, Counsel for R1 and R18 present. Mr. G. Sivasankaran, Counsel for R-2 present. Mr. G.V. Mohan Kumar, Counsel for R-4 present. Mr. R. Rajesh, Counsel for R-21 and R-23 present. Ms. Deepa Mariappan, Counsel for R-14 in I.A. 114/17 present.

Heard both ~~of~~ the sides. The Application is filed under Section 424(3) of the Companies Act, 2013 for execution of the order that came to be passed by erstwhile CLB on 25.02.2009. In this connection, this Bench has passed an order on 20.01.2017 that speaks about the details of the matter. Therefore, this application is dismissed in the light of the said order. The Counsel for R2 filed an Application for appointment of new Chartered Accountants in the matter for the reasons stated therein. The Registry is directed to number the Application and issue notice to the Chartered Accountant for reply. Counsels for R6 and other Respondents are directed to suggest three names of the Chartered Accountants for appointment in the matter in order to carry out investigative audit as per the Order of CLB dated 25.02.2009. **Put up on 11.07.2017 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)